

(c) (i) The international travel cost and travel tax of farmers going to USSR is borne by the Government of India;

(ii) Only Travel tax is paid for farmers visiting U.S.A.

(d) No. Sir.

(e) The farmers exchange programme with U.S.A. and U.S.S.R. is on bilateral basis. It was started with U.S.A. in 1953 while it was taken up with U.S.S.R. in 1979-80. The Indian farmers visiting USA stay for 4 months, whereas their period of stay in USSR is only 15 days.

The host country pays for internal travel and board and lodging both in case of farmers from USA as well as USSR. In case of USSR, India pays for International travel cost as per protocol signed between Indian and USSR, while in case of USA, the International travel cost of Indian farmers is borne by the National 4-H Club Foundation of U.S.A.

During their stay in host country, the farmers learn improved agricultural technology being adopted by the farmers in the host country. The technologies learnt by Indian farmers are expected to be adopted on their farms with necessary modifications to suit Indian conditions. The neighbouring farmers see the benefit of new technology and adopt the same to varying degree such of those practices which are advantageous to them.

Fish Landing Centres

87. SHRI A. NEELALOHITHADASAN NADAR;

SHRIMATI SUSEELA GOPALAN;

Will the Minister of AGRICULTURE be pleased to state:

(a) the project estimates of how many Fish Landing Centres of Kerala are pending with the Government of India for sanction, their details; and

(b) when these are going to be cleared by Government?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) Following five proposals for construction of fish landing centres have been under consideration, in addition to the proposals for two larger fishing harbour projects for Neendakara and Vizhinjam:

1. Neeleshwaram (Rs. 15 lakhs)
2. Cheruvathur (Rs. 18.43 lakhs)
3. Munakkakadavu (Rs. 10.25 lakhs)
4. Chettuvali (Rs. 14.89 lakhs)
5. Puthiangadi (Rs. 15 lakhs)

(b) The proposals in respect of Neeleshwaram, Cheruvathur, Munakkakadavu have been approved by Government of India. Government of India have also issued sanction for the fishing harbour at Neendakara (total cost is Rs. 370.00 lakhs). The proposals in respect of Chettuvali Puthiangadi and Vizhinjam are under examination in consultation with the Government of Kerala.

Request from Karnataka for Financial Assistance for Construction of flood Control Embankment

88. SHRI JANARDHANA POOJARY: Will the Minister of IRRIGATION be pleased to state:

(a) whether Karnataka Government has sent a proposal for financial assistance for construction of flood control embankment on the rivers in the State during the current financial year;

(b) if so, the details thereof and the reaction of Government on it;

(c) if reply to (a) is in 'no' whether Centre is considering any proposal for constructing flood control embankment on the rivers in Karnataka States; and